

Title: Introduction of the Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Bill, 2007.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, I beg to move for leave to introduce a Bill to provide access to the largest number of listeners and viewers, on a free to air basis, of sporting events of national importance through mandatory sharing of sports broadcasting signals with Prasar Bharati and for matters connected therewith or incidental thereto.

* Published in the Gazettee of India, Extraordinary, Part-II, Section-2, dated 01.03.2007

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide access to the largest number of listeners and viewers, on a free to air basis, of sporting events of national importance through mandatory sharing of sports broadcasting signals with Prasar Bharati and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI PRIYA RANJAN DASMUNSI: Sir, I introduce the Bill.
